

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-2413/ND/2019

IN THE MATTER OF:

M/s Imperial Fasteners

Vs

Solven Power Systems Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section-9 of IBC

Order delivered on 13.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Rajesh Rai & Manneet Singh Marwah.

For the Respondent

: Adv. Vinan Gupta, Gibran Naushad & Abhijeet Swaroop.

ORDER

List the matter for further arguments on 14.01.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)